

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION No. 11/2010

Sub: Miscellaneous petition seeking intervention of the Commission under Regulation 12 "Power to remove difficulties" and Regulation 13 "Power to Relax " of the CERC (Terms and Conditions of Tariff) Regulations, 2004 on the issue of payment of O & M charges to by Power Grid for the 400 kV bays erected by the Power grid at Board`s Almathi sub-station and maintained by Tamil Nadu Electricity Board at Alamathi sub-station from the date of the commercial operation.

Date of hearing : 18.5.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Tamil Nadu Electricity Board, Chennai

Respondents : Power Grid Corporation of India Ltd. & Others

Parties present : Shri S.Vallinayagam, Advocate
Shri S.B Balaguru, TNEB
Ms. Geetha, TNEB

Learned proxy counsel for the petitioner submitted that the counsel appearing in this matter was not able to appear before the Commission due to certain prior commitment. He accordingly requested for short adjournment. The request was granted.

2. The petition shall be re-notified for hearing on 15.7.2010.

Sd/-
(T. Rout)
Joint Chief (Law)